Dr. Keskar: I would require notice.

Shri Ranga: Two separate editions have been prepared-one is a complete report and the other is a summary. If this is so, how does the hon. Minister account for such a poor distribution of these books? Is it because the price is too high?

Dr. Keskar: The price is not very high. I think the price is very reasonable and very low. This agency for distribution is really State-wise and probably that might be the reason.

Shri Ranga: Is there any effort being made to make use of the machinery of the NES in order to see that these books are popularised or even given free?

Dr. Keskar: Yes, Sir. Now we are doing it not only through the Community Projects Division-not regarding this particular book but regarding the summaries, the readable summaries, for the masses, of the Five Year Plan-but in all ways possible. All the things are being sold and distributed much more widely than this particular book mentioned here.

Shri B. K. Gaikwad: How many copies were printed in Marathi and other languages such as Gujarati and, if not, why not?

Dr. Keskar: The question is regarding South Indian languages. It is obvious that the hon. Member knows that the summary has been printed in all the languages, and the copies printed in Marathi will not be less than those printed in the other Indian languages.

Shri B. K. Gaikwad: May I know whether Maharashtra is not included in South India?

Documentary Films

9898 ∫ Shri Ansar Harvani: Shri Damani:

Will the Minister of Information and Broadcasting be pleased to state:

(a) whether it is a fact that some foreigners are at present engaged in producing documentary films for the Government of India: and

(b) if so, under what terms?

The Minister of Information and Broadcasting (Dr. Keskar): (a) and (b). A well known European producer Mr. Roberto Rossellini has been asked to produce a few documentaries for us side by side with other production work that he might be carrying on for himself For that purpose the Government is giving him certain facilities and staff. The terms under which Government will take over these production are being finalised

Mr. Speaker: Shri Ansar Harvani.

Shri Damani: May I know the reasons for inviting foreign producers to produce documentaries because their knowledge about India and about the living conditions in our country is limited?

Dr. Keskar: We employ all sorts of specialists and we do not bar foreigners from doing that work, but probably there have been one or two instances when we have done this. It is obviously because he is a very experienced and well-known producer and a person who is known for his specialisation in nature studies.

Shri Ansar Harvani: May I know if Indian directors and producers were consulted?

Mr. Speaker: Shri Ansar Harvani, I called on Shri Ansar Harvani.

Shri Ansar Harvani: I am Ansar Harvani.

Some Hon. Members: He is Shri Ansar Harvani.

Mr. Speaker: I first called Shri Ansar Harvani. The difficulty arises this way. When I called Shri Ansar Harvani, that gentleman got up. Hereafter I shall insist upon the hon. Members sitting in their seats. I have arranged the numbers. I do not want to commit mistakes of this kind hereafter

Shri Ansar Harvani: I am in my seat

Mr. Speaker: Whatever it is, the others are not sitting in their places. That is my difficulty. I shall insist on the Members sitting in their seats.

Dr. Ram Subhag Singh: They are in their own seats.

Mr Speaker: You may be, but others are not in their seats. I shall enforce on Members being in their seats

Shri Ansar Harvani: May I know if Indian producers and directors, many of whom have distinguished themselves abroad, were consulted before these contracts were given to this person?

Dr. Keskar: There is no need for us to consult Indian directors. The House is aware that we produce dozens and dozens of documentaries here on different subjects. We give a large number to private and well-known producers m India also. We give a few to some others also. In every case, it is neither necessary nor desirable that Government should consult all the Indian producers or important directors.

Shri B S. Murthy: May I know how long will this foreign expert be in India and is it a fact that he has been postponing his departure from India?

Dr. Keskar: The fact is that the producer mentioned is here, also for his own purpose. He is producing a film of his own and because he was here, we thought we might benefit by getting a few documentaries prepared from him about certain aspects of production in which he is well known.

Shri Ansar Harvani: Is it a fact that the Films Division of the Ministry of Information and Broadcasting has provided an adviser and a script writer on fabulous salary on the staff of Mr. Roberto Rossellini? Dr. Keskar: I do not know what staff he has, but as I said, we have given him certain facilities and equipment for producing our documentaries, but not for anything else.

Malabar Spinning and Weaving Mills Ltd. Kaliai, Kerala,

*899. Shri Kodiyan: Shri A. K. Gopalan:

Will the Minister of Commerce and Industry be pleased to state:

- (a) whether it is a fact that the management of the Malabar Spinning and Weaving Mills Ltd., Kallai, (Kerala) have closed their weaving section;
- (b) whether it is a fact that the Mills are finding it difficult to sell their coarse cloth;
- (c) whether the Mills have approached the Central Government for any aid; and
- (d) if so, what action has been taken in the matter?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). Yes, Sir.

- (c) The Mills have applied for a loan to the National Industrial Development Corporation for purposes of rehabilitation of their plant and machinery.
- (d) The matter is under consideration

Shri Kodiyan: What is the nature of assistance sought by the company apart from financial assistance?

Shri Manubhai Shah: The company has asked for technical assistance as well as financial aid to the extent of Rs. 17 lakhs.

Shri Kodiyan: Does Government intend to take steps under the Industries Regulation Act to prevent the mills being closed?